

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 66(ND) 15

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.11.2017**

**NAME OF THE COMPANY: Purnima Singh Vs. Saga Info Solutions Ltd. &
Ors.**

SECTION OF THE COMPANIES ACT: 397/398

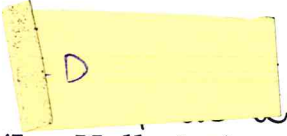
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Ms. Ankita Patnaik, Advocate		
	For the Respondent:	Mr. Atul Agarwal, Advocate		

ORDER

A request for adjournment is being made.

To come up for further consideration on 16th February, 2018.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)